



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,20th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/5702/2022</a>	SUDIPTO SEKHAR PAUL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR P C GOSWAMI MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR G N SAHEWALLA (r-5) GA, ASSAM MR M SAHEWALLA (r-5) MS. S. TODI (r-5) MR H K SARMA (r-5) MS T J SAHEWALLA (r-5) SC, EXCISE DEPTT.
2	<a href="#">WP(C)/3821/2023</a>	SAHANUR SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR. D A KAIYUM MR. S U AHMED MS R P AHMED MD. ANARUL ISLAM A R HAZARIKA	GA, ASSAM MR H A AHMED (R-6)
3	<a href="#">WP(C)/6772/2023</a>	DHARANI TAW <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J PAYENG MS A PAYENG	GA, ASSAM
4	<a href="#">WP(C)/1978/2024</a>	BHRIGU SAUD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, HIGHER EDU SC, BTC
5	<a href="#">WP(C)/4248/2024</a>	KAMAL KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BARMAN	GA, ASSAM SC, APSC

LEAVE NOTE OF ADVOCATES FOR 20/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
3)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
4)	MR. T ISLAM	12-12-2024	To	31-01-2025
5)	MS. S SARMA	14-01-2025	To	21-01-2025
6)	MR. N J GOGOI	06-01-2025	To	23-01-2025
7)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
8)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
9)	MR. S R RABHA	20-01-2025	To	24-01-2025
10)	J SHARMA	20-01-2025	To	27-01-2025
11)	MR. R GOSWAMI	20-01-2025	To	20-02-2025





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**BEFORE:**

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/4872/2021</a>	NABA KANTA BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N HOQUE MD. S HUDA MD. ARIF	SC, HIGHER EDU
2	<a href="#">WP(C)/2418/2023</a>	MANJULA KALITA PATHAK <b>Versus</b> THE SBI LIFE INSURANCE COMPANY LTD AND 13 ORS	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	GA, ASSAM MR. N J GOGOI (R7, SC, A S A M B) MR. N J GOGOI (R-7) SC, AGRI. DEPARTMENT SC, HEALTH
3	<a href="#">WP(C)/5517/2023</a>	RUFUL AMIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
4	<a href="#">WP(C)/7412/2023</a>	ABHIJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS N SAIKIA MR. R K PRADHAN	GA, ASSAM
5	<a href="#">WP(C)/4866/2024</a>	NAWSHAD ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H DAS D BARUAH	SC, HIGHER EDU SC, AG (A AND E) MR. P BOIRAGI (R-4) MR. S J SARMAH(R-4)

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11)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
12)	MR A W AMAN	20-01-2025	To	20-01-2025